

## Statement-II

Name of District	Name of centres	Name of bank allotted to
BILASPUR	1. Marsinghi*	State Bank of Patiala
	2. Karloti	—do—
	@ 3. Harlog	Punjab National Bank
HAMIRPUR	@ 1. Maharal	—do—
	2. Patlander	—do—
	3. Kut	—do—
	4. Jaure AMB	—do—
	5. Garli	—do—
	@ 6. Nalti	—do—
MANDI	@ 1. Sandhol	—do—
UNA	1. Behdala	—do—
	2. Chambli	—do—
	3. Talmera	—do—
	4. Gondpurbanehra	State Bank of India

@ Branches have been opened at these centres.

**Setting up of Nationalised Bank Branches  
in Himachal Pradesh**

9963. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Punjab National Bank, the State Bank of India, State Bank of Patiala and any other nationalised banks have been given any licences for setting up of new branches in Himachal Pradesh during the calendar year 1988;

(b) if so, the names of the centres alongwith the names of the banks to which they have been allotted in each district of Himachal Pradesh; and

(c) if not, whether any such licences to these banks would be granted till June, 1988, if so, the names of the centres concerned, district-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b) Reserve Bank of India (RBI) has reported that during the year 1988 licences for opening branches at 9 centres in Himachal Pradesh have been issued to Public Sector Banks as per districtwise details given below :—

Name of District	Name of Centre	Name of bank allotted to
Hamirpur	1. Potlander	Punjab National Bank
	2. Kot	—do—
	3. Jaure Amb	—do—
	4. Garli	—do—
Una	5. Behdala	—do—
	6. Chambl	—do—
	7. Talmera	—do—
Bilaspur	8. Morsinghi	State Bank of Patiala
	9. Karloti	—do—

(c) Does not arise.

#### Belgrade Meeting of Developing Countries

9964. DR. B.L. SHAILESH : Will the Minister of COMMERCE be pleased to state :

(a) whether India attended the three day ministerial meeting of the developing countries held at Belgrade from 11 to 13 April, 1988;

(b) if so, whether India expressed its disappointment with the first round of trade negotiations under the Global System of Trade Preference (GSTP); and

(c) if so, how far India has succeeded in getting better access to the markets of the developing countries through a reduction of the tariff barriers and other concession to promote its trade ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) India attended the meeting of the Negotiating Committee on Global System of Trade Preferences held in Belgrade from 11-13 April, 1988.

(b) No, Sir.

(c) The tariff concessions exchanged

in the first round have been modest. The focus on the first round was on establishing the GSTP Agreement so that an instrument is available to the developing countries to promote trade and economic cooperation among themselves. The tariff concessions offered by other developing countries include a number of products of export interest to India such as tea, shellac, jute and cashewnut among traditional products and pharmaceuticals (antibiotics, vitamins and other medicaments), engineering products (heavy machinery, handtools, tubes and pipes) and rubber tyres etc. among non-traditional products. Non-tariff and other measures were not negotiated in the first round-

#### UN Help to Drug Control

9965. DR. B. L. SHAILESH : Will the Minister of FINANCE be pleased to state :

(a) whether a high-powered U. N. team recently visited Delhi to work out the modalities of the US \$ 20 million loan to be given to India to help build the infrastructure for drugs control;

(b) if so, the broad outlines of the modalities worked out; and

(c) the manner in which this amount will be utilised ?